

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ANIL LIMITED Date of Commencement of Liquidation: 25-10-2018; List of Stakeholders as on Date: 29-08-2022; Name of IP: Mr. Ramchandra Dallaram Choudhary; Process Number: 1; Last 5 digit of registration number: 10326

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		52046328		52046328				NA
3	Secured financial creditors	6	10081459393	6	10081183377		276016		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	67	7276390915	65	5786986348		1489404567		<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	619	130280579	608	104521318		24988444	770817	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	84	67712646	84	46131327		21615442		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	11	11394095291	11	11391034677		3060614		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	127	2537885016	125	1737280210		800604806		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	5	42348668	4	41564685		783983		<a href="#">Annexure 9</a>
Total		919	31582218836	903	29240748270	0	2340733872	770817	